



# Central Information Commission

2<sup>nd</sup> Floor, August Kranti Bhawan,  
Bhikaji Cama Place, New Delhi – 110 066  
**Website: [www.cic.gov.in](http://www.cic.gov.in)**

**Decision No.4110/IC(A)/2009**

**F. No.CIC/MA/A/2009/000358**

**Dated, the 30<sup>th</sup> June, 2009**

Name of the Appellant: Shri. Jeevan W Deshmukh

Name of the Public Authority: B.P.C.L.

## **Facts: <sup>i</sup>**

1. The case was scheduled for hearing on 30/6/2009. But, the appellant could not avail of this opportunity. The appeal is, therefore, examined on merit.
2. The appellant has asked for information relating to Marker Tests at different points. He has asked for information in the form of various queries to which the CPIO and the Appellate Authority have replied. But, the appellant is not satisfied. Hence, this appeal before the Commission.
3. In response to the appeal before the Commission, the CPIO has furnished a detailed comments, a copy of which has also been endorsed to the appellant, who has, however, not submitted his rejoinder.

## **Decision:**

4. The appellant has asked for information in the form of various queries, with a view to elicit views and opinion of CPIO on the issue of Marker Tests conducted at various points mainly, retail outlet and depot levels and Terminals of OMCs.
5. An information seeker is expected to ask for information as per section 2(f) of the Act, which requires that the information should be available in any material form. The appellant is accordingly advised.
6. The appellant has neither responded to the notice for hearing nor submitted any rejoinder to the CPIO's comments on the appeal, it is not clear as to which information has been refused to the appellant or as to what is the public

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<sup>i</sup> ***"If you don't ask, you don't get."*** - Mahatma Gandhi

interest in eliciting views of the CPIO in the manner in which he has attempted in his RTI application.

7. This appeal is, therefore, considered unnecessary and is thus disposed of.

Sd/-  
(Prof. M.M. Ansari)  
Central Information Commissioner<sup>ii</sup>

Authenticated true copy:

(M.C. Sharma)  
Assistant Registrar

**Name & address of Parties:**

1. Shri. Jeevan W. Deshmukh, 1312, Clover Highland, NIBM Road, Kondhwa, Pune – 411 048.
2. Shri. Vinod Giri, GM & CPIO, B.P.C.L., 4 & 6 Currimbhoy Road, Ballard Estate, Mumbai – 400 001.
3. Shri. S. Mohan, Appellate Authority, B.P.C.L., 4 & 6 Currimbhoy Road, Ballard Estate, Mumbai – 400 001.

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<sup>ii</sup> “*All men by nature desire to know.*” - Aristotle